

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/8232 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 22nd August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(D) 5864 dtd. 17.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.08.2024**. The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/ 8233 /A, dated , 22-08-24

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

